

SL. No.30

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Appeal/44/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Mr. G.V.CH. Srinivasa Rao in the matter of Lakshmi Aruna Oxygen Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Telangana
UNDER SECTION	252

ORDER

Present: Ld. Counsel Ms. B. Sapna Reddy for the Petitioner.

Proof of service filed. For filing of RoC report, **matter is adjourned to
13.03.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)